

**IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT NO.III**

C.P. 58 (ND)/08

IN THE MATTER OF:

Boortmalt N.V. M/s. Agya Boortmalt Limited

.....PETITIONER

SECTION :

Under Section 397/398

Order delivered on 27.7.2017

Coram :

**R. VARADHARAJAN,
Hon'ble Member (Judicial)**

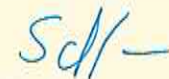
For the Petitioner/applicant : Mr. Anil Agarwalla, Advocate
Mr. Jisnu Chowdhury, Advocate
Ms. Neha Sharma, Advocate

For the Respondent : Mr. Krishnendu Datta, Advocate
Mr. Ravi Singhania, Advocate
Mr. Abhishek Kumar, Advocate
Ms. Arushi Gupta, Advocate

ORDER

Learned Counsel for the parties are present. Ld. Counsel for the petitioner concluded his arguments at length. At the request of the Ld. Counsel for the respondents, the matter is adjourned to 08.8.2017 for their arguments.

List on 08.8.2017.



**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**

Surjit
27.7.2017